

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/71/IB/2017
PETITION NUMBER : CP/511/IB/2017
NAME OF THE APPLICANT : V. NAGARJAN (RP)
NAME OF THE RESPONDENT : MEENAKSHI ENERGY LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr. P.S. RAMAN Sr Adv	FOR	COUNSEL FOR RESPONDENT	Aparajitha Vishwanath
Ms. APARAJITHA VISHWANATH			
Mr. RISHAV BANERJEE, Adv.	— do —		Rishav Banerjee
R SUBRAMANIAM		COUNSEL FOR APPLICANT	R Subramaniam
FOR RD OF CETHALTD			

ORDER

Counsels for both the parties are present. Heard both the Counsels. Counsel for the Applicant is directed to file an affidavit before next date of hearing clearly bringing out the effect on the CIRP, in the event, the certificate is provided to the Respondent, as has been directed by the Arbitral Tribunal. Put up on 18.01.2018 at 10.30 A.M.

- sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)